

By Speed Post/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-05/2018/4248/A

From :- Smti. K. Newar
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Samarjit Dey,
District & Sessions Judge,
Cachar, Silchar

Dated Guwahati, the 17th July, 2018.

Sub:- Permission to avail Leave Travel Concession.

Ref : Your letter No. DJD.III/19/18/1095 dtd. 03.07.2018

Sir,

With reference to the above, I am directed to inform you that, you have been allowed to avail LTC, for the block period 2018-2021, to visit Udipur (Rajasthan) via Kolkata, Delhi, Jaipur in the month of September-October, 2018, by the shortest possible route, as prayed for.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-05/2018/

/A, dated-

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Budget), Gauhati High Court, Guwahati for information and necessary action.


JT. REGISTRAR (VIGILANCE)